Format of the Letter of Funding of not less than 20 percent

<<Letter Head of the Incubation Fund/ Angel Fund/ Private Equity Fund/ Angel Network duly registered with SEBI>>

Letter of Funding

I, <u><1></u>, s/o / d/o of Mr. /Ms. <u><2></u>, in my capacity as <u><3></u> of <u><4></u> registered with the Securities and Exchange Board of India, have examined the request of <u><5></u>, <u><6></u> of <u><7></u> which has received funding of more than 20% in equity from <u><4></u>, to validate the nature of business. After due examination, I recommend that the business being pursued by the applicant is innovative in nature and may therefore be considered as a business covered under the definition of Startup as per the notification no. G.S.R. 180(E) dated February 17, 2016 (F. No. 5(91)/2015-BE.I).

The detailed reasons for the recommendation are provided in the annexure to this letter.

(Signature of the Recommender)

Name of Recommender:<8>Designation of Recommender:<9>

Date: <10> Place: <11>

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Guidelines:

1. Details that must be filled in the recommendation letter are as follow:

<1>	Full name of the recommender (without any abbreviations) Format: <i>First Name, Middle Name, Last Name</i>
<2>	Full name of father/ mother (without any abbreviations) Format: <i>First Name, Middle Name, Last Name</i>
<3>	Designation the recommender is presently holding at the Incubation Fund/ Angel Fund/ Private Equity Fund/ Angel Network registered with SEBI
<4>	Name of the Incubation Fund/ Angel Fund/ Private Equity Fund/ Angel Network registered with SEBI
<5>	Full name of the representative(s) from the Startup Format: <i>First Name, Middle Name, Last Name</i> In case of multiple names from a Startup, the names have to be separated by commas (,)
<6>	Designation(s) of the representative(s) from the Startup
<7>	Name of the Startup (The name must be same as the one used during Company /LLP /Partnership registration/ incorporation)
<8>	Full name of the recommender (without any abbreviations) Format: <i>First Name, Middle Name, Last Name</i>
<9>	Designation the recommender is presently holding at the Incubation Fund/ Angel Fund/ Private Equity Fund/ Angel Network registered with SEBI
<10>	Date on which the recommendation has been made Format: <i>dd/mm/yyyy</i>
<11>	Name of the place where the recommendation has been made Format: <i>City, State</i>

- 2. The prescribed format of the recommendation letter must not be modified.
- 3. The recommendation letter must be on the letter head of the Incubation Fund/ Angel Fund/ Private Equity Fund/ Angel Network registered with SEBI.
- 4. The letter head must contain the following information about the Incubation Fund/ Angel Fund/ Private Equity Fund/ Angel Network registered with SEBI:
 - a) Name of the Incubation Fund/ Angel Fund/ Private Equity Fund/ Angel Network registered with SEBI
 - b) Office address
 - c) Contact number (mobile number preferred)
 - d) Email ID
- 5. The details on the new product/ service/ process must be provided as an annexure to the recommendation letter. The contents of the annexure must not exceed 400 words.

- 6. The recommendation letter along with the annexure must be uploaded in pdf format with file size not exceeding 2 MB.
- 7. The recommendation letter must be complete in all respect. In case, it is found to be incomplete in any regard, the letter shall not be considered.